- (i) Notification G.S.R. No. 1425, dated the 3rd October, 1964.
- (ii) Notification G.S.R. No. 1467, dated the 10th October, 1964.
- (iii) Notification G.S.R. No. 1468, dated the 10th October, 1964.
- (iv) Notification G.S.R. No. 1524, dated the 24th October, 1964.
- (v) Notification G.S.R. No. 1525, dated the 24th October, 1964.
- (vi) Notification G.S.R. No. 1526, dated the 24th October, 1964.
- (vii) Notification G.S.R. No. 1573, dated the 31st October, 1964.
- (viii) Notification G.S.R. No. 1574, dated the 31st October, 1964.
- (ix) Notification G.S.R. No. 1575, dated the 31st October, 1964.

[Placed in Library. See No. LT-3458/64 for (i) to (ix)].

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND COMPANY LAW) NOTIFICATIONS

SHRI RAMESHWAR SAHU: Sir, I also beg to lay on the Table—

- (a) A copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Company Law), publishing certain amendments in Government Notification G.S.R. No. 575, dated the 28th May, 1960, under section 159 of the Customs Act, 1962:—
 - (i) Notification G.S.R. No. 1465, dated the 10th October, 1964.
 - (ii) Notification G.S.R. No. 1466, dated the 10th October, 1964.
 - (iii) Notification G.S.R. No. 1527, dated the 24th October, 1964.
 - (iv) Notification G.S.R. No. 1529, dated the 24th October, 1964.
 - (v) Notification G.S.R. No. 1570, dated the 31st October * 1964.
 - (vi) Notification G.S.R. No. 1571, dated the 31st October, 1964.
 - (vii) Notification G.S.R. No. 1572, dated the 31st October, 1964.

[Placed in Library. See No. LT-:3460/64 for (i) to (vii)]

- (b) A copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Company Law), under section 159 of the Customs Act, 1962:
 - (i) Notification G.S.R. No. 1470, dated the 10th October, 1964.
 - (ii) Notification G.S.R. No. 1491, dated the 17th October, 1964. (iii) Notification G.S.R. No. 1492, dated the 17th October, 1964.
 - (iv) Notification G.S.R. No. 1493, dated the 17th October, 1964.
 - (v) Notification G.S.R. No. 1530, dated the 24th October, 1964.

[Placed in Library. See No, LT-3460/64 for (i) to (v)].

THE MANUFACTURE IN CUSTOMS BOND (GENERAL) AMENDMENT RULES, 1964

SHRI RAMESHWAR SAHU: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue and Company Law;, Notification G.S.R. No. 1528, dated the 24th October, 1964, publishing the Manufacture in Customs Bond (General) Amendment Rules, 1964, under Section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-3460/64].

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND COMPANY LAW) NOTIFICATION

SHRI RAMESHWAR SAHU: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue and Company Law) Notification G.S.R. No. 1469, dated the 10th October, 1964, publishing a Corrigendum to Government Notification No. 66/F. No. 1|6|64-DBK, dated the 8th August, 1964. [Placed in Library. See No. LT-3459/64].

THE INCOME-TAX (FOURTH AMEND-MENT) RULES, 1964

SHRI RAMESHWAR SAHU: Sir, I also beg to lay on the Table a copy of the Central Board of Direct Taxes Notification S.O. No. 3660, dated the 13th October, 1964, publishing the In-